

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 07th January, 2015

No.HC.VII-100(Pt.-IV)/2010/146/A.### Hon'ble the High Court has been pleased to nominate **Shri Sanjeev Kumar Sharma, District & Sessions Judge, Cachar, Silchar, Shri Kaushik Hazarika, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar & Shri Jafar Md. Azizul Karim Tapadar, Munsiff No. 3, Cachar, Silchar, to attend the Programme for Model Judicial Districts (PMJD), scheduled to be held on 21st & 22nd February, 2015 at the National Judicial Academy, Bhopal.**

Further, the Hon'ble High Court has been pleased to nominate **Shri Haulungmuan Zasel, LDA, O/o the District & Sessions Judge, Cachar, Silchar & Shri Saifuddin Ahmed, LDA, O/o the District Legal Services Authority, Cachar, Silchar to attend the aforesaid programme.**

The nominees are required to fill the respective templates and send the same to the Coordinator, PMJD-4, NJA, Bhopal in advance (copy of the filled up templates may be taken with them while attending the programme).

The templates can be downloaded from the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-IV)/2010/147 - 166/A** dated 07.01.2015

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.
3. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. Shri Sanjeev Kumar Sharma, District & Sessions Judge, Cachar, Silchar. He is also requested to inform the other nominated participants accordingly.
7. The Registrar (Administration) i/c, National Judicial Academy India, Bhopal.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
10. The Secretary, District Legal Services Authority, Cachar, Silchar.
11. Shri Kaushik Hazarika, Civil Judge & Asstt. Sessions Judge, No. 2, Cachar, Silchar
12. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No. 3, Cachar, Silchar
13. The Treasury Officer, Cachar, Silchar, for information and necessary action.

The Officials are placed on deputation for the programme on condition that (a) the Officials will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

14. The Administrative Officer, Judicial Academy, Assam.
15. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.
19. Shri Haulungmuan Zasel, LDA, O/o the District & Sessions Judge, Cachar, Silchar
20. Shri Saifuddin Ahmed, LDA, O/o the District Legal Services Authority, Cachar, Silchar

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM